

.ITEM NO.2**COURT NO.1****SECTION XVII****S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS****Civil Appeal No(s). 5023-5024/2024****STATE BANK OF INDIA & ORS.****Appellant(s)****VERSUS****THE CONSORTIUM OF MR. MURARI LAL JALAN AND
MR. FLORIAN FRITSCH & ANR.****Respondent(s)****(FOR ADMISSION and IA No.94159/2024-STAY APPLICATION and IA No.95424/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 164434/2024 - INTERVENTION/IMPLEADMENT IA No.120939/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 95424/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 94159/2024 - STAY APPLICATION)****WITH****Diary No(s). 19371/2024 (XVII)****(IA FOR GRANT OF INTERIM RELIEF ON IA 111005/2024 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 111012/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111014/2024)****Date : 26-09-2024 These matters were called on for hearing today.****CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA****For Appellant(s) Ms. Anshula Vijay Kumar Grover, AOR****Mr. N. Venkataraman, A.S.G.
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Ms. Mahima Kapur, Adv.
Mrs. Shubhra Kapur, Adv.****For Respondent(s) Mr. Pawanshree Agrawal, AOR****Mr. Mukul Rohatgi, Sr. Adv.**

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Mr. Ashish Vats, Adv.
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Ms. Mahima Kapur, Adv.
Mrs. Shubhra Kapur, Adv.
Ms. Isha Virmani, Adv.

Mr. Pawanshree Agrawal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List the Appeals on 1 October 2024 as a part-heard matter.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**